GOVERNMENT OF INDIA NEW AND RENEWABLE ENERGY LOK SABHA

UNSTARRED QUESTION NO:84 ANSWERED ON:22.02.2013 BIOGAS FERTILISER PLANTS Antony Shri Anto

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Government has formulated any scheme to promote the Biogas-Fertiliser Plants (BGFP) for generation of clean energy;
- (b) if so, the details thereof along with the salient features and the mode of central financial assistance for the scheme.
- (c) the guidelines being followed by the Government to select the beneficiaries of the BGFP Schemes;
- (d) whether the Government maintains any record regarding the sanctioned projects of BGFP;
- (e) if so, the details thereof, State-wise, year-wise and amount-wise; and
- (f) the details of proposal received, sanctioned and pending regarding BGFP Scheme, State-wise including Kerala?

Answer

MINISTER OF NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH)

- (a) There is no scheme for promotion of biogas fertilizer plants (BGFPs), however, the Ministry of New and Renewable Energy (MNRE) has taken up a few demonstration BGFPs for biogas generation, purification and bottling besides production of bio-fertiliser.
- (b) The Ministry has sanctioned Central Financial Assistance (CFA) of upto 50% of the project cost (excluding cost of land) for the demonstration projects being set up through entrepreneurs. The CFA is provided upon successful commissioning of projects and fulfillment of the prescribed terms and conditions.
- (c) The demonstration projects have been sanctioned on the basis of technical and financial scrutiny of the proposals received in response to an invitation for 'expression of interest' issued through Newspapers and MNRE's website.
- (d) The records of all the sanctioned projects are maintained in the Ministry.
- (e) The State-wise and year-wise details of the BGFPs, which have been commissioned and are under installation, are given at Annexure I.
- (f) The State-wise details are given at Annexure -II.